

**DIVISION BENCH**                      **ITEM NO.144**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**APPEAL No.14/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ANUJ JAIN S/O SHRI VIJAY JAIN V/S MUKESH JAIN YOGDHAM FOUNDATION &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>58(3) OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 18<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

**16<sup>th</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*